

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Excise Appeal No. 10213 of 2020

[Arising Out Of OIA-CCESA-SRT-APPEAL-PS-506-2019-20 Dated- 27/11/2019 passed by the Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

TIME TECHNOPLAST LTD

Survey No. 325/1. 326/1/1, Village- Dhodharpada, Velugam
Silvassa, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-DAMAN

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. Himanshu Nachane, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 25.02.2026

DATE OF DECISION: 25.02.2026

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10205 of 2020.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi